

**Direct flight to Shimla**

1874. SHRI JAGAT PRAKASH NADDA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that presently there are no direct flight connection to Shimla; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir. At present no scheduled domestic airlines is operating flights to Shimla. Government has laid down route dispersal guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. As such, the airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by the Government and depending upon the traffic demand and commercial viability.

**Establishment of Heliports in Uttar Pradesh**

†1875. SHRI JUGUL KISHORE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has received any proposal for the establishment of Heliports from different States including State Government of Uttar Pradesh;

(b) if so, the details thereof;

(c) the status of the said proposals; and

(d) by when the said proposals are likely to be finalized and the reasons for delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) to (d) No such proposal as per the Greenfield Airport Policy has been received by the Government.

**Losses due to unused airports**

1876. DR. T. SUBBARAMI REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

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†Original notice of the question was received in Hindi.